

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: February 28, 2007

No. 59 /DR(S)/2007

Sri **Ashok Kumar-IX**, Additional Chief Judicial Magistrate, Etawah to be Civil Judge, Senior Division, Etawah vice Sri Jamshed Ali.

No. 60 /DR(S)/2007

Sri **Jamshed Ali**, Civil Judge, Senior Division, Etawah to be Chief Judicial Magistrate, Etawah vice Smt. Beena Chaudhary.

No. 61 /DR(S)/2007

Smt. **Beena Chaudhary**, Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Ghaziabad vice Sri Himanshu Bhatnagar.

No. 62 /DR(S)/2007

Sri **Himanshu Bhatnagar**, Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Sri Hamid Ullah.

No. 63 /DR(S)/2007

Sri **Hamid Ullah**, Civil Judge, Senior Division, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Narendra Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 64 /DR(S)/2007

Sri **Narendra Kumar-II**, Additional Chief Judicial Magistrate, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

No. 61 /DR(S)/2007 Dated: Allahabad : February 28, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.

7. The District & Sessions Judge, Ghaziabad & Etawah. (Information available on E-mail).  
The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.  
The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Ghaziabad & Etawah. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**